

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**I.A. No. 176 of 2017 in Company Appeal (AT) No. 39 of 2017**

**IN THE MATTER OF:**

**M/s. A.J. Prakashan Pvt Ltd & Anr ... Appellants**  
**Vs**  
**Smt. Poonam Gupta & Ors .... Respondents**

**Along with I.A. No. 177 of 2017 in Company Appeal (AT) No. 40 of 2017**

**M/s. Shashwat Printers P Ltd & Anr ... Appellants**  
**Vs**  
**Smt. Poonam Gupta & Ors .... Respondents**

**And I.A. No. 178 of 2017 in Company Appeal (AT) No. 41 of 2017**

**M/s. Jnanamandal Ltd & Anr ... Appellants**  
**Vs**  
**Smt. Poonam Gupta & Ors .... Respondents**

**Present:** For Appellants:- Shri Dhruv Gautam, Advocates  
For Respondents:- Shri Shobhit Chaudhary, and Mr  
Shashwat Dev, Advocates.

**ORDER**

28.04.2017 — No further order required to be passed in these Interlocutory Applications. The parties should cooperate with the National Company Law Tribunal, Allahabad Bench for early disposal of the Company Petition.

The Applications stand disposed of.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Mr. Balvinder Singh)  
Member (Technical)